NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Co. Appeal No.02/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES: Shri Vishnubhai Patel

V/s. M/s. Kotak Mahindra Bank Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

7 V.P. VERMA AU for Premia

Refibioner

AKHILESHVAR Adv. for SMARMA i/6 Respondent No.

Ashuin Anthods 182

Associates

Order Company Appeal No. 02/58, 59/CLB/MB/MAH/2015

At request of the parties, time for filing rejoinder is extended by one week. List this matter for hearing on 16.12.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)